

krit debates, Sanskrit dramas etc.

- (d) Institution of scholarships for students.
- (e) Construction of buildings.
- (f) Putting up auditoriums and stadia.
- (g) Any other activity which may be found conducive to the teaching of Sanskrit.

#### EVASION OF INCOME TAX BY FILM STARS

91. SHRI KRISHNA CHANDRA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that major portion of the income accruing to film stars evades assessment of income-tax; and

(b) if so, what steps Government have taken or propose to take to stop such evasion?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Allegations have been made that some film artistes are given by the producers additional sums over and above those shown in the written contracts.

(b) Special Income-tax Circles have been created at Bombay and Calcutta for dealing with the cases of film artistes.

भोपाल स्थित हैवी इलेक्ट्रीकल्स लिमिटेड के कर्मचारियों की मांग

६२. श्री विमलकुमार मसालालजी चौरङ्गिया : क्या इस्पात तथा भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) भोपाल स्थित हैवी इलेक्ट्रीकल्स लिमिटेड के कर्मचारियों की जो मांग वर्ष १९५६-६० से विचाराधीन है, वह क्या है और किस के विचाराधीन है ; और

(ख) उपरोक्त मांग पर निर्णय होने में क्या क्या कठिनाइयाँ आ रही हैं ?

†[DEMAND OF THE WORKERS OF HEAVY ELECTRICALS LIMITED, BHOPAL

92. SHRI V. M. CHORDIA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) what is the demand of the workers of the Heavy Electricals Limited, Bhopal, which is under consideration since the year 1959-60 and under whose consideration is it; and

(b) what are the difficulties in reaching a decision on the said demand?]

इस्पात तथा भारी उद्योग मंत्री (श्री सी० सुब्रह्मण्यम्) : (क) तथा (ख) मांग भोपाल स्थित हैवी इलेक्ट्रीकल्स लिमिटेड के कर्मचारियों को ३१ दिसम्बर, १९५६ से आगे ३० जून, १९६० तक कन्सट्रक्शन भत्ता दिये जाने के बारे में थी। इसे स्वीकार कर लिया गया है।

†[THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) to (d) The demand related to the continuance of construction allowance to the employees of the Heavy Electricals Project at Bhopal beyond the 31st December, 1959 to the 30th June, 1960. This has since been conceded.]

मध्य प्रदेश में प्रादेशिक सेना की योजना के सम्बन्ध में परामर्श समिति द्वारा किये गये निर्णय

६३. श्री विमलकुमार मसालालजी चौरङ्गिया : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में प्रादेशिक सेना की योजना के सम्बन्ध में जनता का सहयोग प्राप्त करने के लिये जो परामर्श समिति ४ जुलाई, १९५३ को बनाई गई थी उस

†[ ] English translation.